

ITEM NO.1740

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.22295/2011

COMMISSIONER OF INCOME TAX-I, BOMBAY

Petitioner(s)

VERSUS

WARANA SAHAKARI DUDH UTPADAK P.SANGH LTD

Respondent(s)

(ONLY C.A. NO. 631/2013 IS TO BE LISTED BEFORE HON'BLE CHAMBER  
JUDGE)

WITH

C.A. No. 631/2013 (III)

Date : 03-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR  
[IN CHAMBERS]

For Petitioner(s) Mr. Raj Bahadur Yadav, AOR  
Mrs. Sunita Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks' time is granted to the needful.

(KRITIKA TIWARI)  
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)  
BRANCH OFFICER